221 Written Answers

सूचना और प्रसारण मंत्रालय के राज्य मंत्री (मी केन्ची- सिंह देव): (क) जी, हां।

(ख) ताकि बेहतर सम्रोषण सुनिश्चित किया जा सके और त्रोता/दर्शक आसानी से समझ सके।

- (ग) जी, नहीं।
- (घ) प्रश्न नहीं उठता।
- (ङ) वर्तमान पद्धति को पर्याप्त समझा गया है।

Registered Publications in Karnataka

6519. SHRI K. RAHMAN KHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total number of publications, weeklies and monthlies, registered in Karnataka for issue of newsprint quota by the Registrar of Newspapers of India (R.N.I.) and the names of such < publications, language-wise;

(b) the annual circulation of these publications during 1992-93 and annual newsprint quota given to each of them during 1992-93 and 1993-94; and

(c) whether the Registrar News Papers, inspects these publications periodically about their circulation and whether any action has been taken against any publication for fake declaration in Karnataka?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) and (b) Details are given in the Annexure *See* Appendix 170. Annexure No. 134)

(c) RNI is periodically inspecting the

circulation claims of periodicals. The newsprint entitlement certificate issued to one Kannada Weekly during 1993-94 was cancelled as its circulation claim could not be established.

Appointment of Assistants In the Ministry of Information and Broadcasting

6520. SHRI JANARDAN YADAV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total sanctioned posts of Assistants of Central Secretariat Services in the Ministry, as on 31st March, 1994;

(b) the number of vacancies filled through direct recruitment, seniority quota, long term and ad-hoc basis in Assistants Grade during the period 1990 to 1992, year-wise;

(c) whether it is also a fact that Long Term appointments were not made during the Select List Years;

(d) if so, the reasons therefor; and

(e) the details of posts against which the ad-hoc appointees were continued for a period from 4 to 6 years and the same persons were subsequently appointed on regular basis only during the year 1992-93?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) 300

(b) Number of vacancies filled for the years 1990 to 1992 is an under;—

Year	Direct	Scniori ty	Long Term	Ad-hoc
	Recruitment	Quota	basis	basis
1990	14*	22	NIL	30
1991	1*	6	NIL	27
1992	—£	_£	NIL	22

* So far joined. However, appointment process is still continuing for these years.

I Nominations of Direct Recruit Assistants and also the zone for Seniority Quota are yet to be received from Department of Personnel & Training.